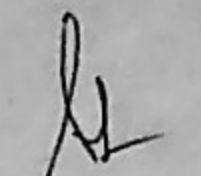


16.11.2000

MA 5435/00 in  
CEAS 3/00 in  
OA 1132/93

Hon. Mr. Justice R.R.K. Trivedi V.E.  
Hon. Mr. S. Jayal, AM

Counsel for the parties have  
agreed that the order of this Tribunal  
has been complied with. In the circumstances,  
contempt application is dismissed.  
Notices are discharged. No order as to  
costs.

  
A.M.

  
V.E.